

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3191
ANSWERED ON:14.12.2005
ALLEGED CORRUPTION IN UP TELECOM CIRCLE
Pathak Shri Brajesh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Union Government has received complaints from the peoples` representatives about the alleged corruption prevailing in the Uttar Pradesh Telecommunication Circle (East), Lucknow;
- (b) if so, the details thereof as on date;
- (c) whether the Union Government has thoroughly investigated or proposes to investigate the complaints received in this regard by constituting a high-level Committee at the Ministerial level;
- (d) if so, the details thereof as on date; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) Yes, Sir.

(b) 69 complaints of alleged corruption in Eastern UP Telecom Circle were received from the People`s representatives during the last 2 1/2 years. Out of these compalints, the investigation has been completed in 58 cases. Prima-facie misconduct was noticed in 11 cases. On the basis of prima-facie misconduct noticed in these cases, Administrative Warning is to be issued to 5 Gazetted Officers. Minor penalty has been imposed on 1 non-gazetted official. Minor penalty proceedings are in progress against 2 non-gazetted officials. Major penalty proceedings are being instituted against 2 non-gazetted officials. Action is underway on the investigation report in 5 cases. The allegations contained in 43 cases could not be established. 11 cases of complaints are still under investigation.

(c) to (e) At present there is no high level committee for investigation of these complaints. Further, there is no proposal to constitute such a high level committee as present set up of investigation is found quite satisfactory.